

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 129 of 2011 and
IA- 208 of 2011

Dated: 16th September, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Lanco Kondapalli Power LimitedAppellant (s)
Versus

Andhra Pradesh Power Coordination Committee & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri & Mr. Pallav Shukla

ORDER

Admit. Issue notice to the Respondents returnable on
13.10.2011. Dasti service is permitted.

Post the matter on **13.10.2011.**

IA- 208 of 2011

On the basis of the undertaking given by the learned counsel for
the Appellant that he will file the clean copies within short time, this
Petition is allowed.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS